Annexure - 6

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of operational creditors (Employees)

(Amount in₹)

Sl.	Name of	Name of emplo yee	Identification No.	Γ	Details of	Details of claim admitted			Amount	Amount	Amount	Amount	Remarks	
	authorise			c	laim					of	of any	of claim	of claim	, if any
	d			r	eceived					continge	mutual	under	not	
	represent									nt claim	dues,	verificati	admitted	
	ative, if										that may	on		
No.	any			Date of	Amount	Amount	Nature	Whethe	% of					
				receipt	claimed	of claim	of	r	voting					
						admitte	claim	related	share in					
						d		party?	CoC, if					
									applicable					
						NIL								
						1 1117								

ASHOK KUMAR GUPTA

DATE 28.02.2024 PLACE DELHI

RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.

IBBI/IPA-003/IP-N00010/2016-2017/10072